



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	Hearing	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	KARTHIK.C VHVK LAW PARTNERS	PETITIONER	
2	V-MATHESH D.C.S	All Respondents except R-2.	

Counsel for petitioner is present. PCS for respondent is present. PCS for respondent informed that steps are being taken for revival of the company and requested time. Counsel for petitioner has no objection.

Hence, the matter is adjourned to 06.07.2017.


MEMBER (J)


MEMBER (T)